

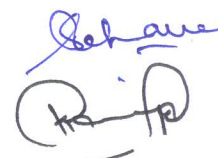

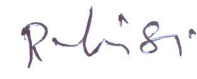

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/176/2016
NAME OF THE PETITIONER(S) : Dr. K. Narayanan & another
NAME OF THE RESPONDENT(S) : M/s Auromed Hospitals Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	R. SAHANA	COUNSEL FOR 2 nd RESPONDENT	
②	KAVYA	COUNSEL FOR RESPONDENT	
3.	R. TAMILSELVI for (S. NAMASIVAYAN)	Counsel for 1 st Respondent.	
4.	PRİYADARSHINI N for T.K. BHASKAR	Underkate to file vakalat Counsel for R3	

ORDER

Counsel for petitioner present. Counsel representing R3 sought time for filing vakalat. Counsel for petitioners have filed a memo regarding maintainability of the CP. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 10.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)